

03.04.2025

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REGULAR MATTER

COURT NO. 1
DIVISION BENCH-I
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HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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REGULAR MATTERS

1	W.P. (C) 3933/2018 CM APPL. 53122/2018 IST 5 CASES	NIPUN KUMAR MALHOTRA Vs. UNION OF INDIA AND ORS.	DEHADRAI AND CO., SHAILESH MADIYAL, DR SUSHIL KUMAR GUPTA, JASWANT RAI AGGARWAL, GAUTAM JHA, B S ARORA, SUDHANSHU PRAKASH
2.	FAO (COMM) 29/2022 CM APPL. 8304/2022 CM APPL. 8305/2022	M/S SVR ENGINEERS Vs. DELHI METRO RAIL CORPORATION LTD.	PRAVEEN AGRAWAL, S S SASTRY
3.	FAO (COMM) 36/2022 CM APPL. 11304/2022	HEMANT SINGH Vs. GRANT THORNTON INDIA LLP	JAI GUPTA, AMBAR QAMARUDDIN
4.	FAO (COMM) 47/2022 CM APPL. 15362/2022	UNION OF INDIA Vs. M/S ARORA CONSTRUCTIONS COMPANY PVT. LTD.	RIPUDAMAN SINGH BHARDWAJ, AADITYA VIJAY KUMAR
5.	RFA (COMM) 5/2022 CM APPL. 23078/2022 CM APPL. 6597/2022 WITH RFA (COMM) 55/2022	KALINDEE VNC JV & ORS. Vs. ENPEECON	D&V LEGAL, MANBHAR MITTAL
6.	RFA (COMM) 55/2022 CM APPL. 37484/2022 CM APPL. 37485/2022	ENPEECON Vs. KALINDEE VNC JV & ORS.	MANBHAR MITTAL, D&V LEGAL
7.	RFA (COMM) 11/2022 CM APPL. 11696/2022	SUBHASH DIWAN Vs. MS DEVRAHA COMMUNICATIONS	GURJEET SINGH, BARINDER SINGH MALIK

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REGULAR MATTER

CM APPL. 11699/2022
CM APPL. 56311/2023

LIMITED

8. RFA (COMM) 42/2022

CMI LIMITED
Vs. LADHU RAM AND SONS & ORS.

RAM SHANKAR, MOHIT
SETH, SWECHCHA MISHRA

COURT NO. 37
DIVISION BENCH-II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

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REGULAR MATTERS

1A RFA (COMM) 70/2023

M/S AVIAXPERT PVT LTD
Vs. DELEX CARGO INDIA PVT.
LTD AND ANR & ANR.

SUMIT KUMAR SHUKLA, GAUTAM
SWARUP

(SUB. TO OVERNIGHT PART HEARD)

1. ITA 560/2005

M/S SRJ SECURITIES LTD
Vs. ADDITIONAL COMMISSIONER
OF INC

RISHI AGRAWALA, J.R.
GOEL, SAUBHAGYA AGGARWAL,
ZOHEB HOSSAIN, NEHA
TANDON, B.S. SHUKLA & CO.

2. ITA 1007/2005

SCOMMISSIONER OF INCOME TAX,
D
Vs. M/S NATIONAL PANASONIC
INDIA P

M S SYALI, S AGGARWAL

3. ITA 1012/2005

COMMISSIONER OF INCOME TAX XI
Vs. MRS. MADHU JAN

SANJEEV SABHARWAL,
ZOHEB HOSSAIN

4. ITA 1064-67/2005

PUNJAB NATIONAL BANK
THR. ASST.
Vs. DEPUTY COMMISSIONER OF
INCOME

DHRUV METHA, YASHRAJ
SINGH, KARAN KHANNA, P L
BANSAL, VISHNU SHARMA

5. ITA 1097/2005

COMMISSIONER OF INCOME TAX V
Vs. M/S NEW LIGHT APPARELS LTD.

SATYEN SETHI

6. ITA 1109/2005

THE COMMISSIONER OF INCOME
TAX
Vs. M/S SAMTEL COLOR LTD.

J R GOEL

7. ITA 1115/2005

COMMISSIONER OF INCOME TAX
ARA
Vs. SUBRATA ROY SAHARA,
LUCKNOW

AAROHI BHALLA

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REGULAR MATTER

8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL (TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA, JITENDER SAINI
10. ITA 1162/2005-----	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
11. ITA 1163/2005	NATIONAL AGRICULTURAL M.F.OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
12. ITA 1164/2005	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, M P RASTOGI, K N AHUJA, D M SAHNEY
13. ITA 1166/2005	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAHNEY, M P RASTOGI, K N AHUJA
14. ITA 1168/2005-----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, D M SAHNEY, K N AHUJA, J R GOEL, M P RASTOGI

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REGULAR MATTER

CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. LPA 754/2011 SURESH KUMAR SUD & ORS PREM KUMAR, ARJUN MITRA, ANUJ
VS. UNION OF INDIA & ORS AGGARWAL

REGULAR MATTERS

1. W.P. (C) 21421/2005 SANDEEP KHURANA & ORS. MR. SONDHI NARULA DALAL, MR.
W.P. (C) 21422-21423/2005 Vs. GOVT. OF N.C.T. OF DELHI SANJEEV NARULA, SATYAKAM
& ANR

2. W.P. (C) 8217/2006 T.K.A. PADMANABHAN PET. IN-PERSON, MANU
CM APPL. 6071/2006 Vs. UOI & ORS. MRIDUL, RAGHUPATHY
RAMACHANDRAN

3. W.P. (C) 15031/2006 MINISTRY OF RAILWAYS NEERA GUPTA, R.A. IYER, RAJ
CM APPL. 11931/2006 Vs. THE ASSESSING AUTHORITY & BATRA, KISHAN KUMAR
WITH W.P. (C) 13676/2006 ORS.

4. W.P. (C) 16454/2006 SHARP BUSINESS SYSTEMS INDIA J.K. MITTAL, SACHIN PURI, SUNIL
L UPADHYAY, SONIA SHARMA
Vs. UOI & ANR

5. W.P. (C) 16714/2006-----| M/S TIRATH RAM SHAH MR. A.C. CHAWLA, MR. RAJ
WITH W.P. (C) 1049/2007 | CHARITABLE BATRA, SANJOY GHOSE
| Vs. COMMISSIONER OF VALUE
| ADDED TAX

6. W.P. (C) 1049/2007 | ESCORTS HEART INSTITUTE & PRADEEP JAIN, H.L. TENEJA
WITH W.P. (C) 16714/2006 | RES.
| Vs. THE COMMISSIONER OF TRADE
| & TAX

7. W.P. (C) 3955/2007-----| INDRAPRASTHA MEDICAL COORP. MR. PRADEEP JAIN, MR. H.L.
WITH W.P. (C) 16714/2006 | LT TANEJA
Vs. COMMISSIONER OF TRADE &
TAX &

8. ST. REF. 1/2007 CASSETTE SHOPPE RANDHIR CHAWLA, ABHAR
Vs. COMMISSIONER OF SALES TAX E., RAJESH MAHNA
DELHI

9. W.P. (C) 3184/2007 BHARAT BHUSHAN SURI MR. J.K. MITTAL, MS. ANJANA
CM APPL. 5989/2007 Vs. UOI & ANR. GOSAIN, MR. SUNIL UPADHYAY, MR.
WITH W.P. (C) 4217/2007 K.K. AGGARWAL, HARPREET
SINGH, RAGHUPATHY
RAMACHANDRAN

10. W.P. (C) 4217/2007 BAJAJ CAPITAL LTD. J.K. MITTAL, ANJANA GOSAIN, MR.
Vs. UOI & ANR KAILASH AGGARWAL

11	ST.APPL. 14/2008	COMMISSIONER OF VALUE ADDED TAX Vs. DHARAM PAL PREMCHAND LTD	RAJESH MAHNA,BINA GUPTA
12.	W.P. (C) 8800/2008	M/S AHLUWALIA CONTRACTS (I) LTD. Vs. THE COMMISSIONER , TRADE & TAXES DEPT.	S.K. SARWAL,RAJESH MAHNA
13	LPA 744/2010----- CM APPL. 18679/2010 WITH LPA 745/2010	CENTRAL DISTILLERY BREWERIES LTD Vs. GOVERNMENT OF NCT OF DELHI & ORS	ANJALI K VARMA,ARUNA TIKU
14	LPA 745/2010 CM APPL. 18680/2010 WITH LPA 744/2010	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	ANJALI K VARMA,ANJUM JAVED
15	LPA 794/2010 CM APPL. 19933/2010 WITH W.P. (C) 6929/2009	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	NIRAJ GUPTA
16	W.P. (C) 6929/2009----- WITH LPA 744/2010	UNITED SPIRITS LTD. Vs. THE GOVT. OF NCT OF DELHI & ORS.	ANJALI K. VARMA,ANJUM JAVED
17.	W.P. (C) 7058/2009	M/S VARDHMAN PROPERTIES LTD. Vs. THE VALUE ADDED TAX OFFICER & ORS.	A.C. CHAWLA,H.L. TANEJA,SANA ANSARI

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HON'BLE MS. JUSTICE RENU BHATNAGAR

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

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| 1. W.P.(C) 11518/2015-----
WITH W.P.(C) 5186/2016

 | DR. ISHWAR SARAN SURI
Vs. CENTRAL BUREAU OF
INVESTIGATION & ANR | CHANDRACHUR
BHATTACHARYA, AVNISH
AHLAWAT, JANAK RAJ
RANA, SARVESH BISARIA |
| 2. W.P.(C) 5186/2016-----
CM APPL. 16141/2018 | R.K. DABAS
Vs. STATE COUNCIL OF
EDUCATIONAL RESEARCH AND
TRAINING (SCERT) AND ANR | SARVESH BISARIA, AVNISH
AHLAWAT, SANJAY SHARAWAT |
| 3. RFA(OS) 61/2019 | STATE BANK OF INDIA
Vs. OM PRAKASH CHOPRA & ORS | SANJIV KAKAR, ABHISHEK MOHAN
SINHA |

REGULAR MATTERS

- | | | |
|--|--|--|
| 1. EFA(OS) 19/2013-----
CM APPL. 1462/2020
WITH EFA(OS) 21/2013
(SUB. TO OVERNIGHT PART HEARD) | VINOD KHANNA & ORS
Vs. N P S BHANDARI & ANR | AB & CO, KAJAL
CHANDRA, RAJENDER KUMAR
AGGARWAL |
| 2. EFA(OS) 21/2013
CM APPL. 18371/2018
CM APPL. 1464/2020
(SUB. TO OVERNIGHT PART HEARD) | SHRI P D KHANNA (DECEASED)
THR LRS
Vs. SHRI L R KHANNA
(DECEASED) THR LRS & ORS | VIKRAM NANDRAJOG, AMIT
CHAWLA, KAJAL CHANDRA, RAJESH
MANCHANDA, RAJENDER KUMAR
AGGARWAL |
| 3. EFA(OS) 24/2013-----
CM APPL. 1454/2020

(SUB. TO OVERNIGHT PART HEARD) | MR Y P KHANNA(D) THR LRS &
ORS
Vs. MR N P S BHANDARI & ORS | DEEPAK TYAGI, KAJAL
CHANDRA, RAJENDER KUMAR
AGGARWAL |
| 4 MAT.APP. 75/2011
IST 5 CASES | KASHI PRASAD
Vs. MADHU | BASANT K GUPTA, AJAY KUMAR
UPADHYAY, CHIRAG JAMWAL |
| 5. W.P.(C) 6742/2003 | PARKASH CHAND
Vs. GOVT.OF NCT OF DELHI &
ORS. | SHYAMBABU, PANKAJ KUMAR,
JK CHOUDHARY, ADITYA
MOHAN |
| 6. W.P.(C) 6750/2003 | PRABHU DAYAL
Vs. CP & ORS. | ANIL SINGAL, MK
BHARDWAJ, ADITYA
MADAN, SUJATA KASHYAP,
ANUJ AGGARWAL |
| 7. W.P.(C) 7354/2003
CM APPL. 57476/2023 | P.S.CHANDEL
Vs. UOI & ORS. | S.K.SINHA, U.HAZARIKA,
MUKUL SINGH, AMIT GUPTA, |

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REGULAR MATTER

8. W.P. (C) 8618/2003	B.K.SINGH Vs. UOI & ORS.	RAHUL SHARMA,ANIL NAG, MUKUL SINGH D.K.RUSTAGI,RAHUL SHARMA, R.V.SINHA,A. DASGUPTA, ANIL NAG,PRAG CHAWLA, VINIT C.SHARMA S.N. KUMAR,SUNIL GAUTAM,JAGJIT SINGH
9. W.P. (C) 8807/2003 CM APPL. 13885/2003	DAVID Vs. G.M. NORTHERN RAILWAYS & ANR.	S.K.RUNGTA,M.L.SHARMA, ASHWANI BHARDWAJ
10 W.P. (C) 8923/2003	RAJENDRA KUMAR KATARYA Vs. UOI & ANR.	SANJAY KR.DAS,S.NIJJIN,SANJAY JAIN,RUCHI JAIN
11 W.P. (C) 9461/2003	H.R.MALHOTRA Vs. UOI & ORS.	R.V.SINHA,GARIMA SACHEDEVA,PRATIMA NAIN LAKRA, PRASHANTI PRASAD,POONAM SINGH,AMRITA PRAKASH,
12 W.P. (C) 980/2004----- W.P. (C) 981-982/2004 CM APPL. 875/2004 WITH W.P. (C) 1786/2004 W.P. (C) 17658/2004	UOI & ORS. Vs. B.N.CHAUBEY & ORS.	A.K.BHARDWAJ,PRASHATI PRASAD,DEEPTI,R.V.SINHA,REKHA PALLI,POONAM SINGH,AMRITA PRAKASH
13 W.P. (C) 17658/2004 W.P. (C) 17659-17660/2004 CM APPL. 13237/2004 WITH W.P. (C) 1786/2004	THE UOI & ORS. Vs. BADRI PRASAD PRAJAPATI	B.K.BERERA,PRASHANTI PRASAD,A.K. BHARDWAJ
14. W.P. (C) 1786/2004----- CM APPL. 1527/2004 CM APPL. 3716/2004 WITH W.P. (C) 17658/2004	UOI Vs. V.P.SHARMA	

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REGULAR MATTER

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REGULAR MATTERS

W.P. (C) 13193/2009, W.P. (C) 47/2010-----FOR 17.4.2025 IN ANM SUPPL., LPA 316/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 817/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 3440/2010, W.P. (C) 4512/2010-----FOR 22.4.2025 IN ANM SUPPL., W.P. (C) 5984/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 6430/2010, W.P. (C) 7685/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 7227/2010-----FOR 24.4.2025 IN ANM SUPPL.

REGULAR MATTERS

- | | | |
|---|---|---|
| 1. LPA 746/2011 | EVENT & ENTERTAINMENT
MANAGEMENT ASSOCIATION
Vs. UNION OF INDIA & ORS | KG BANSAL, GEETANJALI, HIMANSHU
BAGA, SUMEET PUSHKARNA |
| 2. LPA 654/2012
CM APPL. 16854/2012
CM APPL. 16856/2012 | UV ENTERPRISES
Vs. NEW BHARAT RICE MILLS | KG BANSAL, AASTHA DHAWAN |
| 3. W.P. (C) 298/2011 | RAM NARAIN SINGH
Vs. UOI AND ORS | ABHISTH KUMAR, ABHISHEK KUMAR |
| 4. W.P. (C) 397/2011 | PRITAM DAS
Vs. UOI AND ORS | SHAKEEL AHMED,
, ABHIMANYU KUMAR |
| 5. W.P. (C) 3838/2011 | POONAM CHOPRA
Vs. UNION OF INDIA & ORS. | SHREE PRAKASH SINHA, SOUNAK
SITIMAYA DAS |
| 6. W.P. (C) 2598/2012 | CHANDRA MOHAN, SI/RT & ORS
Vs. UNION OF INDIA & ORS | HD SHARMA, , R.
RAVICHANDRAN |
| 7. W.P. (C) 5756/2012 | RAJESHWAR SINGH
Vs. UNION OF INDIA AND ORS | |
| 8. W.P. (C) 6145/2012 | PARAMJIT SINGH SALARIA AND
ORS
Vs. UNION OF INDIA AND ANR | JABAR SINGH |
| 9. W.P. (C) 6196/2012 | SURAJ JAISWAL AND ORS
Vs. UNION OF INDIA AND ORS | |
| 10. W.P. (C) 7593/2012 | EX. CONST. SHRIPAL
(SINCE DECEASED, THROUGH LR'S)
Vs. UOI & ANR | SK VASHISTHA |

03.04.2025

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REGULAR MATTER

COURT NO. 34

DIVISION BENCH-VI

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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REGULAR MATTERS

- 1 . CRL.A. 269/2002 BANARSI DASS J.M.KALIA,AKSHAY BIPIN,R.D.
 CRL.M.A. 982/2002 Vs. STATE GOVT.L OF N.C.T. OF JOLLY,RAVINDER CHADHA
 DELH
 Other Case filed against same P.S.-FIR No. :(SULTAN PURI-736/1998)
 CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018)
 CRL.A. P.S.-FIR No. :(SULTAN PURI-736/1998)

2. CRL.A. 337/2003 SATBIR SINGH RAJESH MAHAJAN/JAIL 1,
 Vs. STATE RAVINDER CHADHA,V.K.
 RAINA/ROHINI JAIL,RAVINDER
 CHADHA
 P.S.-FIR No. :(JAFFARPUR KALAN-40/2000)

3. CRL.A. 422/2002 KAILASH SINGH RAVINDER CHADHA,SUMEET
 Vs. STATE VERMA,AKSHAY BIPIN,MR. ANIL
 SONI,MR.RAJESH MAHAJAN/JAIL
 2,THR. ROHINI JAIL,MR.V.K.
 RAINA,MR.FATEH CHAND GIRI/J-2
 Other Case filed against same P.S.-FIR No. :(MANDIR MARG-492/1998)
 CRL.A. 198/2002 filed by BENI PRASAD SAXENA (Disposed on : 29-05-2002)
 CRL.A. 31/2002 filed by DEVENDER KUMAR GOEL (Disposed on : 15-05-2014)
 CRL.A. P.S.-FIR No. :(MANDIR MARG-492/1998)

4. CRL.A. 942/2002 STATE (GOVT. OF NCT OF DELHI) SEEMA GULATI,MUKTA
 Vs. RAM KUMAR & ANR. GUPTA,RAJEEV NASEEM
 CRL.A. P.S.-FIR No. :(DABRI-49/92)

5. CRL.A. 341/2003-----| NASIR AHMAD R.M.TUFAIL & CO.,RAVINDER
 WITH CRL.A. 347./2003 | Vs. STATE CHADHA,SUMEET VERMA
 CRL.A. 387./2003 |

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REGULAR MATTER

CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

6. CRL.A. 347/2003 | JAGJIT SINGH | K.B.ANDLEY & CO.,RAVINDER
WITH CRL.A. 387./2003 | Vs. STATE OF DELHI | CHADHA, RAVINDER
CRL.A. 396./2003 | | CHADHA,RAVINDER CHADHA,
CRL.A. 554./2003 | | SUMEET VERMA, M.L.
CRL.A. 508./2003 | | YADAV,B.S.MATHUR,ANISH
CRL.A. 341./2003 | | SHRESTHA

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

7. CRL.A. 387/2003 | NARENDER alias KITTU | RAMESH GUPTA,ANIL
WITH CRL.A. 347./2003 | Vs. STATE N.C.T. OF DELHI | SONI,RAVINDER CHADHA,SUMEET
CRL.A. 341./2003 | | VERMA/JAIL NO.2
CRL.A. 396./2003 | |
CRL.A. 508./2003 | |
CRL.A. 554./2003 | |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

8. CRL.A. 396/2003 | MOHAMMAD NADIR KHAN | AELTEMESH REIN,ANIL SONI,
WITH CRL.A. 347./2003 | Vs. STATE OF DELHI | RAVINDER CHADHA,RAVINDER
CRL.A. 374./2003 | | CHADHAA,RAVINDER CHADHA,A U
CRL.A. 387./2003 | | KHAN,JAVED AHMED
CRL.A. 508./2003 | |
CRL.A. 554./2003 | |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)

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REGULAR MATTER

- CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
9. CRL.A. 508/2003 | SURESH | P.D. SHARMA,RAVINDER CHADHA
WITH CRL.A. 347/2003 | Vs. STATE OF DELHI
CRL.A. 348/2003 |
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
- 10 CRL.A. 554/2003-----| NAND KISHORE | HARSH JAIDKLA,RAVINDER
WITH CRL.A. 508/2003 | Vs. STATE | CHADHA,MANISH KUMAR
CRL.A. 341/2003
CRL.A. 396/2003
CRL.A. 347/2003
CRL.A. 387./2003
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
- 11 CRL.A. 343/2003-----| NARINDER KUMAR BABBAR | PAWAN KUMAR
WITH CRL.A. 649./2003 | Vs. STATE (C.B.I.) | BAHL,H.J.S.AHLUWALIA,RAVINDER
| | CHADHA,S.K. SOOD,AK
| | DUTTA,NEELAM GROVER
P.S.-FIR No. : (CBI-RC9S/10S)
- 12 CRL.A. 649/2003-----| VASAN SADASHIV SOMAN | D.K.SINGH, A.K.
WITH CRL.A. 343./2003 | Vs. GOVT OF NCT OF DELHI | DUTT,H.J.S. AHLUWALIA,
| | RICHA KAPUR, R.N. TIWARI
P.S.-FIR No. : (CBI-9/10/S/CBI)

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13. W.P. (C) 1110/2016	HARJIT SINGH BHATIA Vs. M/S ORIENTAL INSURANCE CO. LTD. & ORS	ABINASH K. MISHRA, MADHURENDRA KUMAR, ABINASH KUMAR MISHRA
14. W.P. (C) 1784/2016 CM APPL. 29701/2016	P K KHURANA Vs. BHARAT HEAVY ELECTRICALS LIMITED & ORS.	AMIT SETH, A K ROY
15. W.P. (C) 2918/2016	JAG BHUSHAN Vs. UNIVERSITY OF DELHI	SUBHASH CHANDER, AMAR NATH GUPTA
16. W.P. (C) 6526/2016	INDU MIRSRRA Vs. COAL INDIA LTD. & ANR	VIPUL GOEL, VIKAS NEGI, ANJALI CHAUHAN
17. W.P. (C) 7669/2016	SHASHI ANAND Vs. UNION OF INDIA & ANR.	AMITABH KUMAR VERMA
18 W.P. (C) 8356/2016	ALOK SINHA Vs. BHARAT HEAVY ELECTRICALS LIMITED & ORS	AMIT SETH, A K ROY
19. W.P. (C) 2870/2017 CM APPL. 12564/2017	PK SHANGOO Vs. PUNJAB NATIONAL BANK & ORS	NC GUPTA & DEEPAK SINGH, V P S TYAGI
20. W.P. (C) 4163/2017	DR. OM VEER SINGH Vs. D.A.V. COLLEGE MANAGING COMMITTEE	SHAILENDRA BHARDWAJ, MOHAK BHADANA
21. W.P. (C) 1110/2016	HARJIT SINGH BHATIA Vs. M/S ORIENTAL INSURANCE CO. LTD. & ORS	ABINASH K. MISHRA, MADHURENDRA KUMAR, ABINASH KUMAR MISHRA
22. W.P. (C) 1784/2016 CM APPL. 29701/2016	P K KHURANA Vs. BHARAT HEAVY ELECTRICALS LIMITED & ORS.	AMIT SETH, A K ROY
23. W.P. (C) 2918/2016	JAG BHUSHAN Vs. UNIVERSITY OF DELHI	SUBHASH CHANDER, AMAR NATH GUPTA
24. W.P. (C) 6526/2016	INDU MIRSRRA Vs. COAL INDIA LTD. & ANR	VIPUL GOEL, VIKAS NEGI, ANJALI CHAUHAN
25..W.P. (C) 5917/2017	MILAN PRABHAT Vs. BHARAT HEAVY ELECTRICALS LIMITED AND ORS	AMIT SETH
26. W.P. (C) 6557/2017 CM APPL. 27196/2017	RAJESH CHARAN MATHUR & ORS Vs. NATIONAL TEXTILE CORPORATION LTD. & ORS	SURUCHII AGGARWAL, MANISH KUMAR VIKKEY, AJIT PUDUSSERY
27. W.P. (C) 8628/2017	J.D. CHIKHALONDE Vs. THE CHAIRMAN, CENTRAL WAREHOUSING CORPORATION (CWC)	YASH ANAND
28. W.P. (C) 8305/2018	BACHCHU SINGH Vs. FOOD CORPORATION OF INDIA	G D MISHRA, MANOJ

COURT NO. 15

HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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1.. W.P. (C) 5661/2005----- CM APPL. 41545/2019 WITH W.P. (C) 17273/2006 	KAILASH KUMAR KAPUR Vs. STATE BANK OF PATIALA & ORS.	ARVIND KUMAR GUPTA, SUNIL CHAUUDHARY, VISHNU MEHRA, KARAN MEHRA
2.. W.P. (C) 17273/2006----- WITH W.P. (C) 5661/2005	KAILASH KUMAR KAPUR Vs. STATE BANK OF PATIALA & ANR	ATUL KUMAR, RAJIV B SAMAIYAR, SUNIL CHOUDHARY
3. W.P. (C) 2743/2006----- WITH W.P. (C) 674/2008 W.P. (C) 675/2008 	DR. J. P. BANERJEE Vs. CANARA BANK	N. K. HANDA, S SHEKHAR & ASSOCIATES, BHALABH GUPTA, M. V. KINI, ABHISHEK KUMAR, S. GANESH, MUKESH KUMAR, HETU ARORA SETHI
4. W.P. (C) 674/2008 	DR. J. P. BANERJEE Vs. CANARA BANK	S. GANESH, S SHEKHAR & ASSOCIATES, ANITA ABRAHAM, NAVEEN R NATH, HETU ARORA SETHI
5. W.P. (C) 675/2008-----	DR. J. P. BANERJEE Vs. CANARA BANK	S. GANESH, S SHEKHAR & ASSOCIATES, ANITA ABRAHAM, NAVEEN R NATH, HETU ARORA SETHI
6.. W.P. (C) 18484/2006	VIJAYA RAMAKRISHNAN Vs. CHAIRMAN, GIC & ORS.	S. N. ANAND, ASHOK KUMAR ARYA
7.. W.P. (C) 6384/2007	HAMIDA TABASSUM USMANI Vs. JAMIA MILLIA ISLAMIA & ORS.	ANUSUYA SALWAN
8. W.P. (C) 7957/2011	SAVITRI DEVI Vs. UNION OF INDIA AND ORS	CHAGHEZ KHAN, ANURAG KISHORE, SUBHASH C SHARMA
9. W.P. (C) 2358/2012 CM APPL. 47302/2022	RAKESH KRISHAN KOHLI Vs. PUNJAB NATIONAL BANK THROUGH ITS CHAIRMAN AND	B. K. BERERA, KRISHNA KUMAR MISHRA

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REGULAR MATTER

10. W.P. (C) 3283/2012	MANAGING DIRECTOR AND ANR ECTOR KAILASH NATH LALTH Vs. PUNJAB NATIONAL BANK	K.G.MISHRA, PIYUSH SHARMA
11. W.P. (C) 4391/2013	MOHAN BHATIA & OTHERS Vs. UNION OF INDIA & OTHERS	AZHAR ALAM, SAGARI DHANDA & PRASHANT KUMAR, AMITESH KUMAR, SUDEER ASSOCIATES, GINNY J RAUTRAY ANUSHKA ASHOK BHAWNA PAL, OM PRAKASH, BHANITA PATOWARY
12. W.P. (C) 397/2014	SHYAM KUMAR Vs. THE STATE BANK OF INDIA & ORS	VIVEK MANCHANDA

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.M.C. 3072/2011 CRL.M.A. 10871/2011 Other Case filed against same P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-51/2010) BAIL APPLN. 1897/2010 filed by VINIT KUMAR (Disposed on : 10-01-2011) BAIL APPLN. 487/2011 filed by VINEET KUMAR (Disposed on : 10-05-2011) BAIL APPLN. 593/2011 filed by RAVI INDER SINGH (Disposed on : 21-07-2011) BAIL APPLN. 4/2011 filed by RAVI INDER SINGH (Disposed on : 28-01-2011) CRL.M.C. P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-51/2010)	STATE GOVT. OF NCT OF DELHI Vs. DR.RAVI INDER PAL SINGH	SUNIL SHARMA, ARUNABH CHOWDHRY, NILESH KUMAR
2. CRL.M.C. 3195/2012 WITH W.P. (CRL) 1673/2012 Other Case filed against same P.S.-FIR No. : (CBI-AC1-2011-A-0001) W.P. (CRL) 743/2013 filed by CHANDINI SRIVASTAVA (Disposed on : 09-02-2016) CRL.M.C. 5831/2014 filed by CHANDINI SRIVASTAVA (Disposed on : 11-07-2024) CRL.M.C. 887/2015 filed by A K SRIVASTAVA (Disposed on : 11-07-2024) CRL.M.C. 2113/2015 filed by RATAN PAL SINGH BHATIA (Disposed on : 30-07-2015) W.P. (CRL) 1042/2017 filed by JASWINDER SINGH BHATIA (Disposed on : 17-11-2023) W.P. (CRL) 2225/2017 filed by GURVINDER SINGH BHATIA (Disposed on : 17-11-2023)	DR. ABHAY KUMAR SRIVASTAVA Vs. CENTRAL BUREAU OF INVESTIGATION	RAVINDER SINGH, VAIBHAV SHARMA

CRL.M.C. 6095/2023 filed by BHUSHAN LAL BAJAJ & ANR. (Disposed on : 24-08-2023)
 CRL.A. 27/2024 filed by GURWINDER SINGH BHATIA (D. of Hearing : 26-01-2030)
 CRL.A. 66/2024 filed by ANITA BAJAJ (D. of Hearing : 26-01-2030)
 CRL.A. 69/2024 filed by BHUSHAN LAL BAJAJ (D. of Hearing : 26-01-2030)
 CRL.A. 33/2024 filed by JASWINDER SINGH BHATIA (D. of Hearing : 26-01-2030)
 CRL.A. 41/2024 filed by CHANDINI SRIVASTAVA (D. of Hearing : 26-01-2030)
 CRL.A. 42/2024 filed by A.K SRIVASTAVA (D. of Hearing : 26-01-2030)
 CRL.A. P.S.-FIR No. :(CBI-AC1-2011-A-0001)

3 . CRL.L.P. 577/2015 CENTRAL BUREAU OF SANJEEV BHANDARI,
 CRL.M.A. 10992/2015 INVESTIGATION MD QAMAR ALI
 Vs. VINOD KUMAR

Other Case filed against same P.S.-FIR No. :(CBI-DAI-2012-A-0018)
 CRL.A. 1621/2014 filed by VINOD KUMAR VERMA (D. of Hearing : 20-AUG-15)
 CRL.A. 1646/2014 filed by VINOD GUPTA (D. of Hearing : 20-AUG-15)
 P.S.-FIR No. :(CBI-DAI-2012-A-0018)
 (copied from the main list)

4. CRL.A. 4/2017-----| FAIZ MOHMAD ABHISHEK PRASAD, PRASANTA
 WITH CRL.A. 8/2017 Vs. CENTRAL BUREAU OF VARMA
 | INVESTIGATION

Other Case filed against same P.S.-FIR No. :(CBI-11-S-2005)
 CRL.A. 9/2017 filed by PRAHLAD KUMAR THIRWANI (D. of Hearing : 04-07-2024)
 CRL.A. 8/2017 filed by RAM NATH (D. of Hearing : 04-07-2024)
 CRL.A. 14/2017 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 04-07-2024)
 CRL.A. P.S.-FIR No. :(CBI-11-S-2005)

5. CRL.A. 8/2017-----| RAM NATH ABHISHEK PRASAD, ROHIT
 Vs. CENTRAL BUREAU OF BHARDWAJ, PRASANTA VARMA
 INVESTIGATION

Other Case filed against same P.S.-FIR No. :(CBI-11-S-2005)
 CRL.A. 9/2017 filed by PRAHLAD KUMAR THIRWANI (D. of Hearing : 04-07-2024)
 CRL.A. 4/2017 filed by FAIZ MOHMAD (D. of Hearing : 04-07-2024)
 CRL.A. 14/2017 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 04-07-2024)
 CRL.A. P.S.-FIR No. :(CBI-11-S-2005)

6. CRL.A. 14/2017 GOKUL CHAND AGGARWAL ARIYANKA AGGARWAL, PARANJAY
 Vs. C B I CHOPRA

Other Case filed against same P.S.-FIR No. :(CBI-11-S-2005)
 CRL.A. 9/2017 filed by PRAHLAD KUMAR THIRWANI (D. of Hearing : 04-07-2024)
 CRL.A. 4/2017 filed by FAIZ MOHMAD (D. of Hearing : 04-07-2024)
 CRL.A. 8/2017 filed by RAM NATH (D. of Hearing : 04-07-2024)
 CRL.A. P.S.-FIR No. :(CBI-11-S-2005)

7. CRL.A. 9/2017 PRAHLAD KUMAR THIRWANI ABHISHEK PRASAD
 Vs. CENTRAL BUREAU OF
 INVESTIGATION

Other Case filed against same P.S.-FIR No. :(CBI-11-S-2005)
 CRL.A. 4/2017 filed by FAIZ MOHMAD (D. of Hearing : 04-07-2024)
 CRL.A. 8/2017 filed by RAM NATH (D. of Hearing : 04-07-2024)
 CRL.A. 14/2017 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 04-07-2024)
 CRL.A. P.S.-FIR No. :(CBI-11-S-2005)

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8. CRL.A. 11/2017-----| C V MADAN S SANTANAM,AVNISH AHLAWAT
WITH CRL.A. 189/2017 | Vs. CBI
Other Case filed against same P.S.-FIR No. : (CBI-2-87)
CRL.A. 189/2017 filed by M/S KEMING TOOLS CO LTD (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-2-87)
9. CRL.A. 189/2017-----| M/S KEMING TOOLS CO LTD AASHA TIWARI,CANCELLED
Vs. STATE (CBI)
Other Case filed against same P.S.-FIR No. : (CBI-2-87)
CRL.A. 11/2017 filed by C V MADAN (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-2-87)
- 10 CRL.A. 25/2017-----| RAJAT GUPTA K K PATRA
WITH CRL.A. 53/2017 | Vs. C B I
Other Case filed against same P.S.-FIR No. : (CBI-2-E-02)
CRL.A. 53/2017 filed by VINOD KUMAR THUKRAL (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-2-E-02)
- 11 CRL.A. 53/2017-----| VINOD KUMAR THUKRAL SATYENDRA KUMAR,ASIM NAEEM
WITH CRL.A. 25/2017 Vs. CENTRAL BUREAU OF
INVESTIGATION
Other Case filed against same P.S.-FIR No. : (CBI-2-E-02)
CRL.A. 25/2017 filed by RAJAT GUPTA (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR NO. : (CBI-2-E-02)

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W.P. (C) 678/1997-----FOR 2.5.2025 IN ADVANCE LIST,W.P. (C) 1957/2010-----FOR 8.5.2025 IN ADVANCE LIST

W.P. (C) 2713/2010-----FOR 9.5.2025 IN ADVANCE LIST

1A W.P. (C) 2723/2010-----FOR 10.7.2025,2A W.P. (C) 4756/2010-----FOR 23.7.2025 ,3A W.P. (C) 5607/2011-----
FOR 29.7.2025,4A W.P. (C) 6859/2011-----FOR 4.8.2025

REGULAR MATTERS DATE FIXED FOR 3.4.2025

- 1A W.P. (C) 8001/2004 BANWARI LAL CHARITABLE TRUST AJAY KUMAR TANDON,GEORGE
& PARACKEN,MR.TAMALI
Vs. UOI & ORS. WAD,MANISHA DHIR,SALEEM AHMED
- 2A W.P. (C) 9413/2007 LT. COL. ASHOK KUMAR SINGH SUSHMITA LAL,A.S.SINGH,SHAILA
Vs. ESTATE OFFICER & ORS SINGH
- 3A W.P. (C) 1844/2008 VIRENDRA KUMAR JAIN SHAIENDRA BHARDWAJ,LATIKA
Vs. THE COMMISSIONER OF VALUE CHOUDHARY
ADDED TAX, GNCTD

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REGULAR MATTER

4A W.P. (C) 7359/2008	SHREE CEMENT LTD. Vs. TECHNOLOGY DEVELOPMENT BOARD	MR.MANISH SINGHVI,NEERAJ CHAUDHARY,J.P. VERMA,AARUSHI GUPTA
5A W.P. (C) 8448/2009	M/S PEAREY LAL BHAWAN ASSOC. Vs. UOI & ANR.	NARESH KR. THANAI,KHALID ARSHAD,AMIT SETH
6A W.P. (C) 6156/2010----- WITH W.P. (C) 6158/2010	PINKI Vs. UNION OF INDIA & ORS	L P DHIR,ATUL NANDA,SUMIT PUSHKARNA,DHIR & DHIR
7A W.P. (C) 6157/2010 	KAMLA BAI Vs. UNION OF INDIA & ORS	L P DHIR,DHIR & DHIR
8A W.P. (C) 6158/2010----- CM APPL. 9367/2025 CM APPL. 9368/2025	POPAT LAL Vs. UNION OF INDIA & ORS	L P DHIR,DHIR AND DHIR ASSOCIATES,DHIR & DHIR
9A W.P. (C) 4168/2011	SUSHIL KAUR Vs. ESTATE OFFICER AND ANR	ML BHARGAVA,RAJAT ARORA JAYPREET SINGH,SANJEEV SAHAY,RISHI SOOD
10A W.P. (C) 2167/2013	D.K.PURI Vs. GOVT. OF NCT OF DELHI AND ORS	VEDANTA VARMA,SUMEET PUSHKARNA
11A W.P. (C) 2241/2013----- CM APPL. 4268/2013 WITH W.P. (C) 8121/2013	SOURDON LEADER B.R.GULATI Vs. UNION OF INDIA AND ORS	ROMA BHAGAT,RAJEESH BHASKAR,RAJNEESH BHASKAR
12A W.P. (C) 8121/2013----- CM APPL. 17160/2013	MAJOR S S RAO Vs. UNION OF INDIA & ORS	ROMA BHAGAT,RAJNEESH BHASKAR
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1. W.P. (C) 8080/2010 CM APPL. 20838/2010	VIVEK GUPTA Vs. MEDICAL COUNCIL OF INDIA	AXON PARTNERS LLP,AMIT KR.,REKHA BAKSHI,ABHIJIT CHAKRAVARTY,ROOH-E-HINA DUA
2. W.P. (C) 382/2011	SANSKAR HOMES PVT LTD. Vs. GOVERNMENT OF NCT OF DELHI & ANOTHER	MUNISH KOCHHAR,S D SALWAN
3. W.P. (C) 3179/2011 CM APPL. 6738/2011	H S CHHABRA Vs. MEDICAL COUNCIL OF INDIA & ANR	R K HANDOO,T. SINGHDEV,ABHIJIT CHAKRAVARTY
4. W.P. (C) 5270/2011 WITH W.P. (C) 5334/2010	HERBUL HENNA EXPORT HOUSE Vs. CONTAINER CORPORATION OF INDIA AND ORS	TARUN GUPTA,SUMIT CHANDER

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REGULAR MATTER

5. W.P. (C) 7522/2011----- WITH W.P. (C) 8599/2011 	BOKARO STEEL LTD Vs. LIFE INSURANCE CORPORATION OF INDIA AND ORS	SHARAT KAPOOR, MOHINDER SINGH, ANKUR GOEL, SHARAT KAPOOR
6. W.P. (C) 8599/2011-----	M/S TRIVENI STRUCTURALS LTD Vs. LIC AND ORS	MANOJ SWARUP, SHARAT KAPOOR, ANKUR GOEL, SHARAT KAPOOR
7 . W.P. (C) 81/2012 CM APPL. 184/2012	AJANTA OFFSET AND PACKAGING LTD Vs. UOI AND ORS	PRIYADARSHI MANISH
8 . W.P. (C) 1433/2012 CM APPL. 11632/2013	GOOD YEAR SECURITY SERVICES (REGD) Vs. GOVT OF NCT OF DELHI AND ORS	ABHAY KUMAR, RUCHI SINDHWANI
9 . W.P. (C) 1865/2012	J LAND BUSINESS SOLUTIONS PVT LTD Vs. UNION OF INDIA & OTHERS	NISHANT DATTA, A. K. SINGH, A K SINGH & CO., RAKESH DHINGRA
10. W.P. (C) 918/2013	PRAVEEN CHOUDHARY Vs. GOVT OF NCT OF DELHI & ANR	KIRAN PAL SINGH
11. W.P. (C) 6747/2013	M/S KANHIYA LAL GIANI RAM Vs. AGRICULTURE PRODUCE MARKETING COMMITTEE & ORS	MANISH KUMAR
12. W.P. (C) 7736/2013	DHEERAJ GUPTA Vs. ADDL. COMMISSIONER OF POLICE LICENSING UNIT AND ANR	VIVEK SRIVASTAVA
13. W.P. (C) 7922/2013	KALI CHARAN PAWAR Vs. STATE (NCT OF DELHI)	K.G. MISHRA
14 W.P. (C) 183/2014	R.K. JAIN Vs. UNION OF INDIA & ANR	VARUN GABA, SUPARNA SRIVASTAVA, SANJEEV NARULA
15 W.P. (C) 729/2014 CM APPL. 1466/2014	EDEN PARK HOTELS PRIVATE LIMITED Vs. UNION OF INDIA & ORS	SIDHARTH AGGARWAL
16 W.P. (C) 1415/2014	SATYA PRAKASH GAUTAM Vs. STATE & ORS	SUMAN ARORA
17 W.P. (C) 1569/2014 CM APPL. 3274/2014	AHSU KUMAR AGGARWAL Vs. JOINT COMMISSIONER OF	PRAKASH CHAND YADAV

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REGULAR MATTER

POLICE AND ANR

18 W.P. (C) 2109/2014

KANDARP PRASAD
Vs. THE HONBLE LIEUTENANT
GOVERNOR, AND ANR

RACHNA GUPTA

19 W.P. (C) 3090/2014

MANOJ KUMAR GUPTA
Vs. THE STATE, STATE OF NCT
OF DELHI AND ORS

ANURAG MODI

20 W.P. (C) 3142/2014

SUBRAMANI GOPALKRISHNAN
Vs. THE INSTITUTE OF
CHARTERED ACCOUNTANTS OF
INDIA

ASHOK MATHUR, POOJA MEHRA
SAIGAL, SIMRAT SINGH PASAY

21 W.P. (C) 8687/2014

PAMPOSH RAINA & ANR
Vs. UNION OF INDIA & ORS

J.M. KALIA & CO.

22. W.P. (C) 3609/2015

TMAPL CONSORTIUM
Vs. GAIL (INDIA) LTD. & ANR

MODY & MODY ADVICATES

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.REV.P. 36/2005

ASHOK BHATNAGAR
Vs. C.B.I.

MUKUL SHARMA, HJS
AHLUWALIA, SURENDER
SINGH, VARUN DESWAL

CRL.REV.P. P.S.-FIR No. : (NEW DELHI-RCS(S)91)

2. CRL.REV.P. 636/2005

C.B.I.
Vs. H.S.HARNOTIA & ORS.

R.M.TEWARI, ANUP KUMAR
SINHA, SHAILENDER KUMAR, ZAFFAR
SIDDIQUE

3. CRL.REV.P. 78/2006

C.B.I.
Vs. R.N. RATTAN & ORS.

R.M.TIWARI, SUNIL
K.MITTAL, ARUN AGGARWAL, JUGAL
WADHWA, D.K.RUSTAGI &
CO, DINESH MALIK, MANPREET
KAUR, MIKE DESAI, KUMAR
SAURABH, R.M.BAGAI, VIVEK

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REGULAR MATTER

4. CRL.REV.P. 913/2006----- WITH CRL.REV.P. 918/2006 	PARAMJIT SINGH Vs. STATE THR.C.B.I.	SHARMA, SHUVODEEP ROY, SAURABH BINDAL, MOHD IRFAN, DEEPAK SHARMA AJAY BURMAN, Y. K. SAXENA, R. M. TIWARI, CHETAN CHAWLA, DAVINDER PAL SINGH, KARAN BURMAN ANUPAM GUPTA, R. M. TIWARI, VAIBHAV DANG, Y. K. SAXENA
5. CRL.REV.P. 918/2006----- WITH CRL.REV.P. 37/2007	SUMEDH SINGH SAINI Vs. C.B.I.	SURAJ PRAKASH, MR. SURAJ PRAKASH, R. M. TIWARI, Y. K. SAXENA, D. P. SINGH, DAVINDER PAL SINGH
6. CRL.REV.P. 37/2007 CRL.M.A. 655/2007 CRL.M.A. 7600/2008 CRL.M.A. 7601/2008	SUKHMOHINDER SINGH SANDHU Vs. STATE THR. C.B.I	JAYANT SUD, NEERAJ JAIN, Y. K. SAXENA, R. M. TIWARI, SANJEEV GOEL, D. P. SINGH, DAVINDER PAL SINGH E
7. CRL.REV.P. 43/2007 CRL.M.A. 729/2007	BALBIR SINGH TIWARI Vs. STATE THRU C.B.I.	

COURT NO. 49

HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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MEETING ID : 1766397421

THE REGULAR MATTERS SHALL BE TAKEN UP AT THE 'END OF THE BOARD' AS PER THEIR SENIORITY.

THE REGULAR MATTERS IN WHICH DATE HAS ALREADY BEEN FIXED SHALL BE TAKEN UP IN THE CATEGORY 'AFTER NOTICE MISCELLANEOUS MATTERS'

REGULAR MATTERS

1. RFA 768/1987	UNION OF INDIA Vs. J.N.DHAMIJA	S. P. SHARMA, VINAY K, SHAILENDRA, S. L. KOHLI
2. RFA 576/2001	GUGAN Vs. SULTAN SINGH (DECD.) THR. LR'S	DAULAT RAM GUPTA, JNS, TYAGI, MADAN LAL SHARMA, BALRAJ DEWAN, MANJU NANDA, I S DAHIYA & SUNIL DAHIYA, JINENDER KUMAR JAIN
3. RFA 474/2002	PRITHI SINGH (DECD) THR.LRS Vs. UNION OF INDIA & ANR.	SC DHAMIJA, SK ROUT, R. C. KHATRI, SANJAY PODDAR, P GUPTA, MANISH SHANKER SRIVASTAVA, B S MAAN &

03.04.2025

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REGULAR MATTER

ASSOCIATES, SAURABH KUMAR
SINGH, MANISH SHANKER

4. RFA 453/2007
CM APPL. 11480/2007
CM APPL. 9555/2008
CM APPL. 3750/2010

D.D.A.
Vs. RATHI UDYOG LTD.

PAWAN MATHUR, SHIV
KHORANA, ASHISH KHORANA

5. RFA 557/2007
CM APPL. 14825/2007
CM APPL. 16959/2007

DINESH INTERNATIONAL LTD. &
ORS
Vs. DHANERWA ENGINEERS P.LTD.
& ORS

DINESH SABHARWAL, SUNIL
AGGARWAL, SURESH AGGARWAL

6. RFA 564/2007
CM APPL. 14989/2007

ASHOK SINGHAL
Vs. PUNJAB & SIND BANK & ORS

SANJIV KAKRA, ATUL
KUMAR, SUDHANSHU KHANDELWAL

7. RFA 573/2007
CM APPL. 15651/2007

CORPORATION BANK & ANR.
Vs. THE PUNJAB CHEMICALS
PLANT LTD.

A.B.DIAL, RAKESH
TIKKU, RAJIV NANDA, O P GAGGAR

8. RFA 578/2007

UNION BANK OF INDIA
Vs. STATE BANK OF MYSORE &
ANR

ADITYA MADAN, JI JAIN, HS
DAHIYA

9. RFA 597/2007

SHATRUGHAN PODDAR
Vs. NAGENDER PRASAD & ORS

MEHUL SINGH TOMAR, A.K.
ROY, SUDHEER K. SINGH, J K
GUPTA, RAJAT NAVET, MAYANK
VOHRA

10. RSA 8/2005

NAIN SINGH & ANR.
Vs. LATIF

SUDHIR NANDRAJOG, TATNI
BASU, T.S. UPADHYAY, VIKARAM, ANKIT
JAIN, TS SINGH, BHACHAWAT &
ASSOCIATES

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REGULAR MATTER

COURT NO. 25

HON'BLE DR. JUSTICE SWARANA KANTA SHARMA

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.A. 25/2007 SAT NARAIN VASHISHTH L.S.SAINI,AMIT SHARMA,SUNIL
Vs. THE STATE (GOVT. OF NCT OF DELHI) KAPOOR,AMIT BHARDWAJ,NAVIN
SHARMA,R.K.VASHISHT,MAHENDRA
PRATAP SINGH,GHANSHYAM
SHARMA
Other Case filed against same P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-22/1998)
CRL.M.C. 1928/2007 filed by BHAGAT SINGH TOKAS (Disposed on : 25-09-2008)
CRL.M.C. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-22/1998)
2. CRL.A. 26/2007 A.K.GUPTA G.K.SHRIVASTAVA,R.M.TIWARI,AMIT
Vs. STATE THRU C.B.I. GUPTA,M.L.YADAV,NEELAM
GROVER,PURNIMA MAHESHWARI
3. CRL.A. 94/2007 ANIL GOSWAMI PAWAN KUMAR BAHL,SUNIL
Vs. STATE KAPOOR,AMIT SHARMA,RAJAT
KATYAL
CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-47/1998)
4. CRL.A. 112/2007 BRAHAM PAL O.P.GOGNE
WITH CRL.A. 886/2006 Vs. C.B.I.
5. CRL.A. 166/2007-----| NABH SINGH N.HARIHARAN,SUNIL
WITH CRL.A. 169/2007 | Vs. STATE (NCT OF DELHI) KAPOOR,VARUN DESWAL,RADHIKA
6. CRL.A. 169/2007-----| BHISHAM SINGH M.L.YADAV,SUNIL KAPOOR,RAJAT
WITH CRL.A. 166/2007 Vs. STATE KATYAL,RADHIKA KOHLI
CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-28/1998)
7. CRL.A. 167/2007 KRISHAN GOPAL GOYAL JAVED HASHMI,I.U. KHAN,NEELAM
Vs. C.B.I. GROVER,SONIA MATHUR
8. CRL.A. 187/2007 CHIRANJI LAL M.L.YADAV,ISHA KHANNA,M.S.
Vs. STATE OBROI
CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-26/2000)
9. CRL.A. 198/2007 OM NARAIN MADHU MUKUL
Vs. C.B.I. TRIPATHI,NEELAM
GROVER,B.BADRINATH,P.K.
SHARMA,SONIA MATHUR
CRL.A. P.S.-FIR No. : (PANDAV NAGAR-RC 8(A)/1999)

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REGULAR MATTER

10. CRL.A. 241/2007
CRL.M.A. 12565/2022

DHARAM PAL VERMA
Vs. STATE NCT OF DELHI

SURAT SINGH, KARAN
BABUTA, SUNIL KAPOOR, VIPIN
KUMAR GUPTA, AMIT
SHARMA, SACHIN CHOPRA, NAVIN
SHARMA, NISHANT VERMA, RAVI
NAIR, SHIV MANGAL SHARMA

CRL.A. P.S.-FIR NO. : (ANTI-CORRUPTION BRANCH-17/1998)

COURT NO.51

HON'BLE MS. JUSTICE TARA VITASTA GANJU

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REGULAR MATTERS WILL BE HEARD EVERY THURSDAY AFTER 3:30 P.M.

REGULAR MATTERS

- | | | |
|---|---|--|
| 1. MAC.APP. 959/2013-----
WITH MAC.APP. 100/2014 | NEW INDIA ASSURANCE CO. LTD
Vs. VINOD KUMAR & ORS | SANJAY RAWAT |
| 2. MAC.APP. 100/2014----- | SH VINOD KUMAR
Vs. SH JUGAL KISHORE & ORS | C S SHARMA, SANJAY RAWAT |
| 3. MAC.APP. 963/2013 | UTTAR PRADESH STATE ROAD
TRANSPORT CORPORATION
Vs. SUBHASH & ANR | GARIMA PRASHAD, SHADAB KHAN |
| 4. MAC.APP. 966/2013
CM APPL. 16895/2013 | NATIONAL INSURANCE CO LTD
Vs. SMT SEEMA DEVI & ORS | PRADEP GAUR &
ASSOCIATES, SANDEEP
KHATRI, ANIL DABAS, NARESH KR
BANSAL, PRATAP KUMAR DASH |
| 5. MAC.APP. 968/2013
CM APPL. 16917/2013
CM APPL. 6562/2014 | REHAN
Vs. MAMLESHWAR KUMAR JHA &
ORS | AMANDEEP KAUR |
| 6. MAC.APP. 969/2013 | IFFCO TOKIO GENERAL INSURANCE
CO LTD
Vs. SH NAVEEN KUMAR MIGLANI
AND ANR | PANKAJ SETH, M.TAIYAB KHAN |

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REGULAR MATTER

7. MAC.APP. 970/2013	MOHD. KALIM Vs. MAMLESHWAR KUMAR JHA & ORS	AMANDEEP KAUR
8. MAC.APP. 973/2013	VINOD Vs. MOHD AKIL & ORS	SHEKHAR AGGARWAL, JPN SHAHI & ASSOCIATES, A S RATHORE
9. MAC.APP. 981/2013	NATIONAL INSURANCE COMPANY LTD Vs. SH RAJ SINGH & ORS	NEERAJ SACHDEVA
10. MAC.APP. 983/2013	ORIENTAL INSURANCE CO. LTD Vs. SHASHI NATHANI DEOLI (KAVITA) & ORS	PANKAJ SETH, S D SINGH
11. MAC.APP. 984/2013 CM APPL. 17245/2013	NATIONAL INSURANCE COMPANY LTD. Vs. ASHWANI MALHOTRA & ORS.	NEERJA SACHDEVA
12. MAC.APP. 1007/2013	THE NEW INDIA ASSURANCE CO LTD Vs. SH VED PRAKASH AGGARWAL AND ORS	PANKAJ SETH, R K BACHCHAN
13. C.R.P. 108/2016 CM APPL. 26692/2016	SANTOK KUMAR (SINCE DECEASED) THR LEGAL HEIRS & ANR Vs. RAJESH KUMAR & ORS	RITESH SINGH, SAURABH KUMAR, SANJAY DEWAN & PALAK ROHMETRA
14. C.R.P. 58/2019	SHASHI BHUSHAN KHURANA Vs. ANITA	PRINCE ARORA, RIAZ MOHD
15. W.P. (C) 555/2019	DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION Vs. NAGENDER KUMAR	SUI GENERIS, JAI BAMSAM
16. W.P. (C) 9319/2019----- WITH W.P. (C) 9332/2019 	SH. BABBU SINGH Vs. SH. NARENDER KUMAR AGGARWAL AND ANR.	KUMAR AND CHOUDHARY
17. W.P. (C) 9332/2019-----	SH. BIRENDER SINGH Vs. SH. NARINDER KUMAR AGGARWAL AND ANR.	KUMAR AND CHOUDHARY
18. CM(M) 1205/2021 CM APPL. 47199/2021	THE NEW INDIA ASSURANCE COMPANY LTD Vs. SH RAKESH AND ORS	JAI PRAKASH NARAYAN SHAHI
19. W.P. (C) 1848/2022	M S M K ENGINEERS Vs. SH JAY PRAKASH PRASAD AND ANR	MANEESH GUMBER

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REGULAR MATTER

20. W.P. (C) 10490/2024

MUNICIPAL CORPORATION OF
DELHI
Vs. SAMUEL

SRIPARNA CHATTERJEE, RAJIV
AGARWAL

COURT NO. 48

HON'BLE MS. JUSTICE MINI PUSHKARNA

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REGULAR MATTERS

1. W.P. (C) 11832/2009----FOR 7.8.2025

2. W.P. (C) 1102/2011

KAMALJIT KHOSLA
Vs. DELHI TRANSCO LIMITED

VK GOEL, SC GUPTA, PANKAJ VIVEK

3. W.P. (C) 1665/2016

M/S SONNET TRADE AND
INVESTMENT PVT LTD
Vs. NEW DELHI MUNICIPAL
COUNCIL

SHAILESH K KAPOOR AND KAMAL
NIJHAWAN

4. W.P. (C) 10992/2016

A K GUPTA AND ANR
Vs. SOUTH DELHI MUNICIPAL
CORPORATION AND ORS

RAKESH KUMAR, RAJENDER KUMAR
AGGARWAL, ARUN VOHRA

5. W.P. (C) 11153/2018

KALA VIHAR CGHS LTD
Vs. EAST DELHI MUNICIPAL
CORPORATION AND ORS

G L VERMA, TAJINDER VIRDI, ALY
MIRZA

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REGULAR MATTER

COURT NO. -21

HON'BLE MR. JUSTICE VIKAS MAHAJAN

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. W.P. (C) 12524/2006 CM APPL. 9620/2006 CM APPL. 873/2011	T.P.SHARMA Vs. D.D.A.	YATENDRA SHARMA, SANGEETA CHANDRA, PAWAN MATHUR
2. W.P. (C) 18867/2006	RAM MOHAN LUTHRA Vs. D.D.A & ANR	SHASHI BHUSHAN, ASHISH, PUSHKAR SOOD, SHOBHANA TAKIAR, SAURABH PANWAR
3. W.P. (C) 12347/2009	SATYAADEV Vs. D.D.A. AND ORS	RAJNI SINGH, ANIL SINGAL
4. W.P. (C) 12886/2009	BABU KHAN Vs. DDA	TASNEEM AHMADI, ANIL MEHRA, AJAY VERMA, ARCHANA GAUR
5. W.P. (C) 13785/2009	NATHU RAM Vs. DELHI DEVELOPMENT AUTHORITY AND ANR	RAJENDRA DUTT, RAJIV BANSAL, DHANESH RELAN
6. W.P. (C) 3181/2010	HARSH ARORA Vs. DELHI DEVELOPMENT AUTHORITY & ORS.	MALA GOEL, SANGITA CHANDRA
7. W.P. (C) 1589/2011 CM APPL. 3361/2011	HARBANS KAUR Vs. DDA	RK SAINI, SHOBNA TAKIAR
8. W.P. (C) 7618/2011	KESHAV SWAROOP KAUSHIK Vs. DELHI DEVELOPMENT AUTHORITY	RK SAINI, SUSHIL DUTT SALWAN, MRINALINI SEN GUPTA
9. W.P. (C) 7923/2011	RAMESH AHUJA AND ORS Vs. DDA AND ANR	ARVIND KR SHARMA
10. W.P. (C) 2598/2013 CM APPL. 4923/2013	SHANTI DEVI Vs. DELHI DEVELOPMENT AUTHORITY	RK SAINI
11. W.P. (C) 6567/2013	SANTOSH HURIA Vs. DELHI DEVELOPMENT AUTHORITY & ANOTHER	ABHAY SAHAI, RAKESH MITTAL, SHAHANA FARAH

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REGULAR MATTER

12. W.P. (C) 7978/2014
CM APPL. 18699/2014

SHOBHA SAINI & ORS
Vs. DELHI DEVELOPMENT
AUTHORITY & ANR

RAJEEV KUMAR,
JAI BANSAL

COURT NO. 8

HON'BLE MR. JUSTICE SACHIN DATTA

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REGULAR MATTERS

1. W.P. (C) 12510/2009	AIR FORCE EDUCATIONAL AND CULTURAL SOCIETY Vs. SH. RAMESH N. GANDHI	S K DUBEY
2. W.P. (C) 13346/2009	INDIAN COUNCIL FOR CHILD WELFARE AND ANR Vs. SH. VIJAY RAJ SINGH	NIKHIL NAYYAR, B.V. NIREN, SANJOY GHOSE
3. W.P. (C) 13490/2009	UNION OF INDIA Vs. MILAP CORARIA	PAVAN NARANG
4. W.P. (C) 13981/2009	SUNITA KAUSHIK Vs. SH. KANHIYA LAL	VIVEK KUMAR TANDON
5. W.P. (C) 440/2010 CRL.M.A. 2985/2010	MATHA MINERALS PVT LTD Vs. UOI AND ORS	J SAGAR ASSOCIATES, PRASHANT KUMAR, NARESH KAUSHIK, DAYAN KRISHNAN
6. W.P. (C) 1397/2010	UNION OF INDIA Vs. P. RAJA RAO	ATUL NANDA, R. SANTHAN KRISHNAN & C. MOHAN RAO
7. W.P. (C) 3697/2010 CRL.M.A. 5678/2011	MANOHAR SINGH Vs. NTPC	MANOHAR SINGH, BHARAT SANGAL
8. W.P. (C) 3980/2010----- CM APPL. 7933/2010 WITH W.P. (C) 3999/2010 	VANDANA ENERGY & STEEL PVT. LTD. Vs. UNION OF INDIA & ORS	KIRTI MISHRA, PRAVEENA GAUTAM, NAVEEN KUMAR
9. W.P. (C) 3999/2010----- CM APPL. 7965/2010	VANDANA ENERGY AND STEEL PVT LTD Vs. UOI AND ORS	KIRTI MISHRA, NAVEEN KUMAR
10. W.P. (C) 4764/2010	THE INSTITUTE OF CHARTED ACCOUNTANTS OF INDIA Vs. MAHAMADASALAM KASAMBHAI KHATRI	RAKESH AGARWAL
11. W.P. (C) 6141/2010	UOI	NEERAJ CHAUDHARI

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REGULAR MATTER

12. W.P. (C) 7890/2010---	Vs. RC GUPTA DIRECTORATE OF ENFORCEMENT	RAJSHEKHAR RAO
	Vs. C.S.KUPPURAJ & ANR.	
13. W.P. (C) 9028/2011---	DIRECTOR OF ENFORCEMENT	RAJSHEKHAR RAO, PRASHANT
	Vs. SUBHASH CHANDRA AGRAWAL	BHUSHAN
14. W.P. (C) 7999/2010-----	ANITA J GURSAHANI & ANR.	SUDARSHAN RAJAN, VIKAS PAHWA
WITH W.P. (C) 5961/2012	Vs. CHIEF GENERAL MANAGER	
W.P. (C) 4810/2011	(FIN)/CPIO & ORS	
W.P. (C) 4506/2011		
W.P. (C) 5323/2011		
W.P. (C) 5465/2011		
W.P. (C) 5813/2011		
W.P. (C) 5334/2011---->[FOR 4.4.2025 IN ANMM]		
15. W.P. (C) 4506/2011	CENTRAL BUREAU OF	NARENDER MANN,
CM APPL. 9165/2011	INVESTIGATION THROUGH ANIL	K. TRIPATHI, GIRIJA
CM APPL. 1165/2012	PALTA DIG OF POLICE &	KRISHAN VERMA, RV SINHA
	CPIO, CBI	
	Vs. KRISHNANAND TRIPATHI	
16. W.P. (C) 4810/2011	CENTRAL BUREAU OF	NARENDER MAAN, RAVI SHANKAR, RS
CM APPL. 18272/2012	INVESTIGATION	KUMAR, P C SRIVASTAVA, CAV, RV
WITH W.P. (C) 5813/2011	Vs. P.C.SRUVASTAVA	SINHA
17. W.P. (C) 5323/2011	CENTRAL BUREAU OF	NARENDRA MANN, GIRIJA KRISHAM
WITH W.P. (C) 5813/2011	INVESTIGATION	VARMA, RV SINHA
W.P. (C) 5465/2011	Vs. KRISHNANAND TRIPATHI	
18. W.P. (C) 5465/2011	CENTRAL BUREAU OF	NARENDER MAAN, RV SINHA
	INVESTIGATION	
	Vs. ANIL KUMAR DHYANI	
19. W.P. (C) 5813/2011	CENTRAL BUREAU OF	NARENDER MANN, PC
	INVESTIGATION	SRIVASTAVA, CAV, RV SINHA
	Vs. P.C.SRIVASTAVA	
20. W.P. (C) 5961/2012-----	CENTRAL BUREAU OF	R.V. SINHA, PRASANTA VARMA
	INVESTIGATION	
	Vs. SHRI LSUBHASH CHANDRA	
	AGGARWAL	
21. W.P. (C) 1886/2011	VINAY JAIDKA	PETIONER IN PERSON
	Vs. COL.O.P.RAMPAL	
22. W.P. (C) 3780/2011	RAVINDER KUMAR MALIK	PETIONER IN PERSON, RUCHI
	Vs. DELHI POLICE THR. THE	SINDHWANI, SATYAKAM
	COMMISSIONER OF POLICE & ORS	
23. W.P. (C) 4760/2011	CPIO AND AIGP	DAYAN KRISHNAN, PRASHANT
CM APPL. 9666/2011	Vs. DHARAMBIRKHATTAR	SINGH
24. W.P. (C) 4909/2011	BSNL	DINESH AGNANI
	Vs. ANITA SHARMA	
25. W.P. (C) 4911/2011	MINISTRY OF RAILWAYS	ASHWANI BHARDWAJ
CM APPL. 9967/2011	Vs. PR SAHARE	
26. W.P. (C) 6855/2011-----	SMALL INDUSTRIES DEVELOPMENT	LEENA TUTEJA
WITH W.P. (C) 7161/2011	BANK OF INDIA	
	Vs. DK BHAUMIK	
27. W.P. (C) 7161/2011-----	SMALL INDUSTRIES DEVELOPMENT	LEENA TUTEJA
	BANK OF INDIA	
	Vs. AMRIT PANDE	

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REGULAR MATTER

28. W.P. (C) 7016/2011----- WITH W.P. (C) 1139/2012 W.P. (C) 4002/2014 W.P. (C) 4009/2014 W.P. (C) 6768/2013---->FOR 30.1.2025 IN ANMM W.P. (C) 10860/2016	RITA SEN Vs. GNCT AND ORS	PUNEET MITTAL, SHOBHA, PD GUPTA, KHAGESH B. JHA
29. W.P. (C) 1139/2012 	MOUNT ST. MARY'S HIGH SCHOOL Vs. GOVT. OF NCT OF DELHI AND ANR	RAJIV KR. CHOUDHARY, SANGEETA SONDHI
30. W.P. (C) 2889/2012 	INDIA INTERNATIONAL CENTRE Vs. AMRIT MEHTA AND ANR	PRATAP VENUGOPAL
31. W.P. (C) 4002/2014 CM APPL. 8049/2014	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON, NARESH KAUSHIK, NAUSHAD AHMED KHAN
32. W.P. (C) 4009/2014 CM APPL. 8066/2014 	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON, NARESH KAUSHIK, NAUSHAD AHMED KHAN
33. W.P. (C) 10860/2016----- CM APPL. 42554/2016	CONSTITUTION CLUB OF INDIA Vs. SUBHASH CHANDRA AGRAWAL	SAIF MAHMOOD, PRANAV SACHDEVA
34. W.P. (C) 7340/2011	PUBLIC INFORMATION OFFICER Vs. P.D. GUPTA	RAJIV BANSAL, SONIA SHARMA, AK TIWARI
35. W.P. (C) 306/2012 CM APPL. 643/2012	NATIONAL BOARD OF EXAMINATIONS Vs. SAURABH YADAV	RAKESH GOSAIN
36. W.P. (C) 1628/2012 CM APPL. 8643/2016	RICHARD GABRIEL Vs. UOI & ANR	AMIR Z SINGH PASRICH, SHADAN FARASAT
37. W.P. (C) 2795/2012	TELECOM REGULATORY AUTHORITY OF INDIA Vs. VIRAJOO KUMAR	SAKET SIKRI, MANEESHA DHIR, ANKUR SOOD

COURT NO. 31

HON'BLE MR. JUSTICE AMIT MAHAJAN

REGULAR MATTERS WILL BE TAKEN UP AFTER THE END OF THE BOARD

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.A. 2/2016 KAMAL SINGH S.K BHATAGAR
Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-DAI-2005-A-0067)
CRL.A. 1298/2015 filed by NARAYAN DIWAKAR (D. of Hearing : 04-12-2015)

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REGULAR MATTER

CRL.A. 1366/2015 filed by VIPIN SHARMA (D. of Hearing : 26-01-2030)
CRL.A. P.S.-FIR No. : (CBI-71-2009-E-0001)

6. CRL.A. 54/2016 NARAYAN DIWAKAR SANJAY DIWAKAR
CRL.M.A. 6109/2016 Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-10-E-2005)
CRL.A. 110/2016 filed by DAYANAND SHARMA (Disposed on : 04-03-2022)
CRL.A. 116/2016 filed by FAIZ MOHD (D. of Hearing : 26-10-2017)
CRL.A. 112/2016 filed by RAM NATH (D. of Hearing : 26-10-2017)
CRL.A. 58/2016 filed by SRI CHAND (D. of Hearing : 03-04-2025)
CRL.A. 108/2016 filed by ANNA WANKHEDE (D. of Hearing : 26-10-2017)
CRL.A. 104/2016 filed by YOGI RAJ (D. of Hearing : 26-10-2017)
CRL.A. 105/2016 filed by SUSHIL KUMAR SHARMA (D. of Hearing : 26-10-2017)
CRL.A. 77/2016 filed by NIRANJAN SINGH (D. of Hearing : 26-10-2017)
CRL.A. P.S.-FIR No. : (CBI-10-E-2005)

7. CRL.A. 57/2016 RAM CHANDER SUKHVINDER SINGH
Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-2/A/2005)
CRL.A. 1014/2014 filed by HARBHAJAN YADAV (D. of Hearing : 26-01-2030)
CRL.A. 1086/2014 filed by RAM CHANDER (D. of Hearing : 19-08-2014)
CRL.A. 883/2014 filed by ANIL DHAWAN (D. of Hearing : 02-12-2024)
CRL.A. 731/2015 filed by SUSHMA BAJAJ (D. of Hearing : 26-01-2030)
CRL.A. 782/2015 filed by RAM CHANDER (D. of Hearing : 14-07-2015)
CRL.A. 771/2015 filed by ANIL DHAWAN (D. of Hearing : 20-09-2023)
CRL.A. 783/2015 filed by HARBHAJAN YADAV (D. of Hearing : 14-07-2015)
CRL.A. 633/2015 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. 799/2015 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. 735/2015 filed by KANWALJEET SINGH (D. of Hearing : 01-07-2015)
CRL.A. 763/2015 filed by OM PRAKASH (D. of Hearing : 07-07-2015)
CRL.A. 591/2015 filed by RAM CHANDER (D. of Hearing : 15-07-2015)
CRL.A. 655/2015 filed by HARBHAJAN YADAV (D. of Hearing : 13-07-2015)
CRL.A. 628/2015 filed by ANIL DHAWAN (D. of Hearing : 20-09-2023)
CRL.A. 387/2016 filed by RAJWINDER SINGH (D. of Hearing : 25-04-2016)
CRL.A. 66/2016 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. 1376/2015 filed by HARBHAJAN YADAV (D. of Hearing : 06-01-2016)
CRL.A. 380/2016 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. P.S.-FIR No. : (CBI-2/A/2005)

8. CRL.A. 58/2016 SRI CHAND MD SHAHID ANWAR
Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-10-E-2005)
CRL.A. 54/2016 filed by NARAYAN DIWAKAR (D. of Hearing : 03-04-2025)
CRL.A. 110/2016 filed by DAYANAND SHARMA (Disposed on : 04-03-2022)

CRL.A. 116/2016 filed by FAIZ MOHD (D. of Hearing : 26-10-2017)
 CRL.A. 112/2016 filed by RAM NATH (D. of Hearing : 26-10-2017)
 CRL.A. 108/2016 filed by ANNA WANKHEDE (D. of Hearing : 26-10-2017)
 CRL.A. 104/2016 filed by YOGI RAJ (D. of Hearing : 26-10-2017)
 CRL.A. 105/2016 filed by SUSHIL KUMAR SHARMA (D. of Hearing : 26-10-2017)
 CRL.A. 77/2016 filed by NIRANJAN SINGH (D. of Hearing : 26-10-2017)
 CRL.A. P.S.-FIR No. : (CBI-10-E-2005)

9. CRL.A. 94/2016 RAMO DEVI & ANR VARUN DESWAL
 Vs. CBI
 CRL.A. P.S.-FIR No. : (CBI-17-2012)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. W.P. (C) 19294/2006	N.D.M.C. Vs. BHOLE NATH	RAJESH MAHAJAN, PN DWIVEDI, ARUN BHARDWAJ, ANKIT DWIVEDI, SANOBAR ALI
2. W.P. (C) 2587/2008----- 	POOJA VINOD ARYA Vs. CHAIRMAN & ADMINISTRATOR, BMC BANK & ANR	NARESH KAUSHIK, SARFARAZ KHAN, ANAND SINGH
3. W.P. (C) 2608/2008 CM APPL. 20335/2010 CM APPL. 21092/2010 CM APPL. 16949/2012 CM APPL. 16950/2012 CM APPL. 16951/2012 CM APPL. 65449/2023 CM APPL. 65450/2023 CM APPL. 65451/2023 WITH W.P. (C) 5778/2008	BOMBAY MERCANTILE COOPERATIVE BANK LTD. Vs. RITA BABBAR	ATAUL HAQUE, ANIL KUMAR SINGH, ANISUL HAQUE, NARESH KAUSHIK, SARFARAZ KHAN
4. W.P. (C) 2609/2008 CM APPL. 21047/2010 WITH W.P. (C) 2608/2008	BOMBAY MERCANTILE COOPERATIVE BANK LTD. Vs. POOJA VINOD ARYA	ATAUL HAQUE, ANISUL HAQUE, NARESH KAUSHIK, SARFARAZ KHAN

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5.	W.P. (C) 5778/2008 WITH W.P. (C) 2608/2008	REETA BABBAR Vs. CHAIRMAN & ADMINISTRATOR BOMBAY MERCANTILE CO-OPERATIVE BANK LTD & ANR	J.SAVLA,ANIL KUMAR SINGH,SARFARAZ KHAN
6.	W.P. (C) 2610/2008 CM APPL. 8920/2009 CM APPL. 21090/2010	BOMBAY MERCANTILE COOPERATIVE BANK LTD. Vs. VIRENDRA KUMARI	ATAUL HAQUE,NARESH KAUSHIK,ANISUL HAQUE,SARFARAZ KHAN
7.	W.P. (C) 2613/2008----- WITH W.P. (C) 2609/2008	VIRENDER KUMARI Vs. CHAIRMAN & ADMINISTRATOR, BMC BANK & ANR	NARESH KAUSHIK,SARFARAZ KHAN,ANAND SINGH
10	W.P. (C) 654/2009	DIRECTOR GENERAL (WORKS) Vs. SHRI SUMER SINGH	JASWINDER SINGH
12	RFA 19/2022	SUMITRA JAIN & ANR. Vs. BIMLA DEVI	RAJINDER KUMAR JAIN
13	RFA 101/2022	SADHNA CHAUTANI Vs. SUSHMA JAI SINGH	LOKESH BHOLA
14	RFA 273/2022 CM APPL. 28483/2022	DR JYOTI LOCHAB Vs. SMT ARUN SHARMA	VISHWENDRA VERMA
15	RFA 319/2022 CM APPL. 7314/2024	KRISHAN LAL Vs. SMT VEENA KUMARI	BAHAR U. BARQI,MAROOF AHMAD
18	RFA 491/2022	BALBIR SINGH Vs. DALVINDER SINGH & ORS.	JAI BANSAL,ANIRUDH MEHROTRA
21.	RFA 514/2022	SURESH MANSHARAMANI Vs. VIDYA SAGAR BHAGAT SINCE DECEASED THR LEGAL HEIR AND ANR	KULJEET RAWAL,BALDEV KRISHAN
22	RFA 327/2022	M L GARG (DECEASED) THROUGH LRS AND ANR VS. N D GROVER (DECEASED) THROUGH LRS	SUDHIR NAAGAR
23	RFA 344/2022	OM PRAKASH SINCE DECEASED THROUGH LRS & ANR. Vs. ANUP SINGH TEHLAN	VIKASH CHANDRA SHUKLA

COURT NO. 28

HON'BLE MR. JUSTICE AMIT SHARMAClick below to join the VC:<https://delhihighcourt.webex.com/meet/dhcecourtvc7>CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.A. 65/2011
WITH CRL.A. 68/2011
CRL.A. 83/2011
- BRAHMPAL SINGH AND ANR.
Vs. CBI
- RAJDIPA BEHRUA, RAJESH KUMAR
SHARMA, R P LUTHRA
- 2 . CRL.A. 68/2011
- BACHU SINGH LAVANIA
Vs. CBI
- S R SHARMA
- 3 . CRL.A. 145/2011
WITH CRL.A. 215/2011
- HARI SINGH
Vs. STATE OF NCT OF DELHI
- RANI CHHABRA
- Other Case filed against P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
CRL.A. 215/2011 filed by ANIL MADAN (D. of Hearing : 2019-07-25) and P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
- 4 . CRL.A. 215/2011
CRL.M.A. 1056/2018
- ANIL MADAN
Vs. STATE
- VAIBHAV SHARMA, L.K.SINGH, M
P S KASANA
- Other Case filed against P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
CRL.A. 145/2011 filed by HARI SINGH (D. of Hearing : 2019-07-25) and P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)
- 5 . CRL.A. 217/2011
WITH CRL.A. 216/2011
- RAJU
Vs. STATE
- A S RAJPUT
- Other Case filed against P.S.-FIR No. : (KHYALA-37/2008)
CRL.A. 216/2011 filed by BIJENDER @ BIRJU (Disposed on : 2017-12-11) and P.S.-FIR No. : (KHYALA-37/2008)
P.S.-FIR No. : (KHYALA-37/2008)
- 6 . CRL.A. 222/2011
- BHUWAN CHAND JOSHI
Vs. STATE
- RANJEET PANDEY, AKSHAY MALIK,
ABHIJAT
- P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-9/2003)
- 7 . CRL.A. 236/2011
WITH CRL.A. 240/2011
CRL.A. 246/2011
CRL.A. 271/2011
- DEVENDER UPADHYAY
Vs. CBI
- RISHABH JETELY, R K TARUN

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CRL.A. 284/2011

8 . CRL.A. 237/2011

TEJ SINGH
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M L YADAV

P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-29/2002)

9 . CRL.A. 246/2011

MANOJ GAMBHIR
Vs. CBI

R K KOHLI, HARSH K.SHARMA

10. CRL.A. 271/2011

JAGDISH CHANDER UPADHYAY alias
UMESH CHANDER JOSHI
Vs. CBI

RHISHABH JETLEY, R K TARUN

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HON'BLE MR. JUSTICE GIRISH KATHPALIA

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.A. 653/2003

A.R.JOSHI
Vs. C.B.I.

DIVJEET SINGH, K.B.ANDLEY
AND CO.

Other Case filed against P.S.-FIR No. : (CBI-RC-55/84)
CRL.A. 659/2003 filed by GIRISH CHOPRA (Disposed on : 20-MAR-14)
P.S.-FIR No. : (CBI-RC-55/84)

2. CRL.A. 672/2003

V.K.GUPTA
Vs. STATE (C.B.I.)

LOVKESH SAWHNEY

P.S.-FIR No. : (LODHI COLONY-RC-32A/CBI/ACB)

3. CRL.A. 699/2003

BASANT KUMAR AND ANR.
Vs. THE STATE (C.B.I.)

G.C.NAGAR, RAJESH TYAGI,
V.P.KATIYAR

P.S.-FIR No. : (CBI-RC-9A/90/DLI/CBI)

4. CRL.A. 715/2003

CHAMPAT RAI JAIN
Vs. C.B.I.

ST.COUNSEL (CRL) , RAJIV K.GARG

P.S.-FIR No. : (NEW DELHI-RC46A/1992)

5. CRL.A. 716/2003

DES RAJ
Vs. C.B.I.

ST.COUNSEL (CRL) , SANDEEP
SETHI

P.S.-FIR No. : (CBI-RC-5A/95/CBI/ACB)

6. CRL.A. 733/2003

RAJINDER KUMAR

ST.COUNSEL (CRL) , K.B.ANDLEY

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	Vs. C.B.I.	AND CO.
P.S.-FIR No. : (NEW DELHI-RC51A/1994)		
7. CRL.A. 789/2003	HARI PRASAD PANDEY	R.P.KHATANA AND CO.
	Vs. THE STATE THRU C.B.I.	
8. CRL.A. 128/2004	ISHWARI DUTT JOSHI	AMIT SHARMA, M.L.YADAV
	Vs. STATE OF DELHI	
P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-51/1993)		
9. CRL.A. 229/2004	K.C.SHARMA	SUMIT KUMAR SINGH,
	Vs. C.B.I.	M SULAMANKHAN,RN VATS,
		HARSH K.SHARMA
P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-RC-58A/96)		
10. CRL.A. 243/2004-----	POOJA RAWAL	NEELAM GROVER,ST.
WITH CRL.A. 150/2006	Vs. STATE (C.B.I.)	COUNSEL(CRL.), M.L.YADAV
P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-RC-27A/94/DLI)		
11. CRL.A. 150/2006-----	STATE THRU. C.B.I.	ML YADAV, NEELAM GROVER
WITH CRL.A. 243/2004	Vs. POOJA RAWAL AND ANR.	

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REGULAR MATTERS

1. CM(M) 391/2012	ROSHAN LAL(DECEASED) THR LRS	PREETI GUPTA
CM APPL. 6047/2012	Vs. HARI SINGH (DECEASED) THR	
	LRS AND ANR	
2. CM(M) 532/2012	BAL KISHAN MISHRA DECD THR	PS YADAV,IZHAR AHMED
CM APPL. 8085/2012	LRS	
	Vs. MEWA LAL YADAV & ANR	
3. CM(M) 206/2013	BASIRUDDIN DECEASED THR LRS	MANU NAYAR & CO.,S K SHARMA &
	Vs. MOHD. YUNUS	CO,S K SHARMA
4. CM(M) 170/2015	KASHMIRI LAL	DIRECTED BY HONBLE COURT
	Vs. DAYA NAND DAGAR	
5. CM(M) 773/2015	KALIMUDDIN (NOW DECEASED) THR	RAMA SHANKER & ASSOCIATES
CM APPL. 16244/2015	HIS LRS	
CM APPL. 16245/2015	Vs. MOHD MUJEEB (NOW	

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WITH RSA 303/2015	DECEASED) THR HIS LEGAL HEIRS	
6. CM(M) 1157/2015	NIZAMUDDIN Vs. SUSHILA GAUTAM	MOHD YUSUF & PARITOSH, H S GAUTAM
7. CM(M) 7/2017	NAFEESA BEGUM & ORS Vs. MOHD IBRAHIM & ORS	SUBHASH KUMAR SHARMA
8. CM(M) 101/2019----- CM APPL. 3115/2019 WITH CM(M) 890/2019	MANMEET SINGH PRUTHI & ANR Vs. RAJIV TANDON	GURMEET S NARULA
9. CM(M) 890/2019----- WITH CM(M) 101/2019	RAJIV TANDON Vs. MANMEET SINGH PRUTHI & ANR	KAPIL KHER

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HON'BLE MR. JUSTICE DHARMESH SHARMA

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16 RFA 177/2016-----FOR 15.7.2025,30. RFA 273/2017-----FOR 22.7.2025,51 RFA 195/2018-----FOR 29.5.2025

CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. FAO 206/2004	NIRMAL BHATLA & ORS. Vs. STATE & ORS.	SUDHANSHU BATRA, B.K. SOOD, BHUVAN GUGNANI, RAJESH KUMAR, ASHWIN SAPRA, VIKRAM MEHTA
2. FAO 378/2005	DALIP KUMAR MEHTA Vs. STATE & ORS.	O.P. NARANG, M.K. CHAUDHARY, V.K. TANDON, SHUBHAM SINHA, MAHESH CHOUDHARY
3. FAO 365/2008----- 1ST 5 CASES 	DR. RAJINDR KOSHAL Vs. STATE AND ORS	A.K. TRIVEDI, VIRAJ R. DATAR, NARESH GUPTA & ANKIT JAIN, AMAN NANDRAJOG

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4. FAO 200/2009----- 1ST 5 CASES	RAJINDER KOSHAL Vs. STATE & ORS.	A.K. TRIVEDI,VIRAJ R DUTTAR,NARESH GUPTA & ANKIT JAIN,AMAN NANDRAJOG
5. FAO 428/2010	DEEPAK GUPTA Vs. RAJEEV AGARWAL & ANR	UC MITTAL,V K SINGH, IRFAN AHMED
6. FAO 231/2011	JASBIR KAUR Vs. STATE / GENERAL PUBLIC & ORS	MANMEET SINGH,HR JHA
7. FAO 510/2011----- WITH FAO 514/2011 	SUDHIR MALIK Vs. STATE & ANR	BHUVAN GUGNANI,RP KAPUR,AUREUS LAW PARTNERS
8. FAO 514/2011----- CM APPL. 17097/2014	SUDHIR MALIK Vs. STATE & ORS	BHUVAN GUGNANI,RP KAPUR,AUREUS LAW PARTNERS
9. FAO 436/2013	HARIOM AGGARWAL Vs. RELEGARE SECURITIES LTD & ANR	V K MISHRA
10 RFA 371/2018 CM APPL. 52366/2022 TOP 10	DELHI DEVELOPMENT AUTHORITY Vs. JAI CHAND SAWHNEY (DECEASED) THR LRS & ORS	SANJEEV SAGAR,J C GUPTA,KRITIKA GUPTA,MRITUNJAY KUMAR SINGH,SAMMAN VARDHAN GAUTAM RONO MOHANTY,M L MAHAJAN
11. FAO 444/2013 CM APPL. 41910/2018	SMT SAROJ DEVI Vs. STATE & ORS	
12. FAO 475/2013 CM APPL. 20058/2013	DDA Vs. M/S HARJINDER BROTHERS	RAKESH MITTAL,KAMLESH ANAND, BHAVESH KUMAR SHARMA
13. FAO 570/2016----- CM APPL. 45540/2016 CM APPL. 45541/2016 CM APPL. 45542/2016	RAMA KUMAR Vs. THE STATE & ORS	ASEEM MEHROTRA,S P JHA, ANISH TIWARI
14. FAO 572/2016-----	RAMA KUMAR VS. THE STATE & ORS	ASEEM MEHROTRA,S P JHA, ANISH TIWARI
15. RFA 90/2016	SHIPALI SHARMA Vs. JAGMOHAN SHARMA	S C SINGHAL, VENKATESH AND ANUJ P AGARWALA
17 RFA 253/2016	KRISHAN GOPAL AGGARWAL Vs. DALIP SINGH	ANKUR MAHINDRO,BHIM SAIN,SATVINDER SINGH
18RFA 254/2016	RAVINDER KUMAR AGGARWAL Vs. DALIP SINGH	ANKUR MAHINDRO,BHIM SAIN,SATVINDER SINGH
19 RFA 255/2016	VIJAY KUMAR AGGARWAL Vs. DALIP SINGH	ANKUR MAHINDRO,BHIM SAIN,SATVINDER SINGH

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20	RFA 307/2016	ANITA Vs. PREM CHAND	KAVITA RANI, SAGAR MISHRA, ISHAN SANGHI
21	RFA 493/2016 CM APPL. 26481/2016 CM APPL. 19302/2018	VED PRAKASH UPADHYAY Vs. SARDAR JASBIR SINGH	J C MAHINDRO, R S KELA, NAINA KEJRIWAL
22	RFA 659/2016----- CM APPL. 32454/2016 CM APPL. 19723/2019 WITH RFA 835/2018	M/S JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	KAMAL BANSAL & ASSOCIATES, PRASHANT DIWAN, V K DIWAN
23	RFA 835/2018 WITH RFA 21/2019	M/S JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	KAMAL BANSAL, V K DIWAN, PRASHANT DIWAN & BRAJESH DWIVEDI
24	RFA 21/2019 CM APPL. 20218/2019	M/S JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	KAMAL BANSAL, V K DIWAN, PRASHANT DIWAN, PRASHANT DIWAN & BRAJESH DWIVEDI
25	RFA 115/2023----- CM APPL. 6650/2023	JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	RAJESH SRIVASTAVA
26	RFA 837/2016 CM APPL. 7010/2020	SABA ALAM & ANR Vs. DR SADRE ALAM	BAHAR U BARQI & M AHMAD, R S BAKSHI, R S BAKSHI & CO, R. K. SAINI, AESHWARYA SHARMA, AJAY KOHLI
27	RFA 869/2016 CM APPL. 22388/2024	SOM DUTTA SHARMA SINCE DECEASED THR HIS LRS Vs. LATA SHARMA	PIYUSH SHARMA, ABHINAV HANSARAMAN, KAMAL JERATH, UMESH SURI, ABHINAV HANSARAMAN, HARI SHANKAR
28	RFA 70/2017	RAMPHAL Vs. SHRI BHAGWAN & ORS	V P RANA & ASSO, RAHUL SHARMA, G S SHARMA
29	RFA 188/2017	KULANAND KUMUD Vs. M L GUPTA	MANORANJAN & NUTAN SINHA, C&V ASSOCIATES, CHANDRANI PRASAD
30	RFA 344/2017	B S OILS (P) LTD Vs. STATE BANK OF BIKANER & JAIPUR & ANR	RISHI MANCHANDA, PANKAJ SETH, JEEWAN PARKASH GUPTA
31	RFA 374/2017	NARINDER SINGH SACHDEV Vs. GAGANDEEP SINGH KOHLI &	RAHUL KUMAR, SANJAY SOOD, ARVIND KUMAR GUPTA
32	RFA 380/2017 CM APPL. 57030/2024 CM APPL. 57031/2024	TRISHLA TALWAR & ORS Vs. SAVITRI DEVI TALWAR & ORS	SUDHIR BATRA & ROHIT KHANNA, SUMATI ANAND
33	RFA 414/2017	SURESH CHAND MARWAHA Vs. ARUNA ARORA & ORS	JUST JURIS, SANJIV KAKRA

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34	RFA 459/2017 CM APPL. 33700/2022 CM APPL. 39619/2022 CM APPL. 54336/2023 CM APPL. 54338/2023 CM APPL. 64273/2023 CM APPL. 25620/2024	RAVINDER SONI Vs. URMILA VERMA	VINEET MALHOTRA, NEERAJ BHARDWAJ, SHALU KUMARI, SUMIT GOSWAMI, G L GOSWAMI, NEERAJ BHARDWAJ
35	RFA 466/2017----- WITH RFA 467/2017 	BALRAJ GARG Vs. KAMLESH GARG	DEEPAK VOHRA, ABHINAV AGNIHOTRI & SAHIL DHAWAN, RAHUL MANGLA
36	RFA 467/2017 	SUBHASH GARG & ANR Vs. KAMLESH GARG	DEEPAK VOHRA, ABHINAV AGNIHOTRI & SAHIL DHAWAN, RAHUL MANGLA
37	RFA 946/2017	KAMLESH GARG Vs. BALRAJ GARG	ARVIND KUMAR GUPTA, RAHUL MANGLA
38	RFA 949/2017-----	KAMLESH GARG Vs. SUBHASH & ANR	ARVIND KUMAR GUPTA, RAHUL MANGLA
39	RFA 552/2017----- CM APPL. 20894/2017 WITH RFA 565/2017 	MAHINDER CHOUDHARY & ORS Vs. M P G SINGH (SINCE DECEASED) THR HIS LEGAL REPRESENTATIVE	SAAHILA LAMBA, S N CHOUDHRI, MAHUA KALRA, RAKESH KUMAR
40	RFA 565/2017----- CM APPL. 21196/2017	DHARMENDER CHOUDHARY & ANR Vs. M P G SINGH & ORS	SAAHILA LAMBA, S N CHOUDHRI, MAHUA KALRA, RAKESH KUMAR
41	RFA 566/2017 CM APPL. 21208/2017	VARSH CHOUDHARY Vs. M P G SINGH & ORS.	SAAHILA LAMBA, S N CHOUDHARI, MAHUA KALRA, RAKESH KUMAR
42	RFA 641/2017	PRADEEP KUMAR AGGARWAL Vs. SANJAY GUPTA	R K SAHNI, R K & CO
43	RFA 229/2015----- WITH RFA 759/2017 	M/S INSTROMEDIX INDIA PVT LTD & ANR Vs. M/S ANIL AGGARWAL HUF & ANR	D K RUSTAGI & CO, SNYAM KHETRAPAL & UDYAN SRIVASTAVA, SKV ASSOCIATES
44	RFA 759/2017----- CM APPL. 31823/2017 WITH RFA 229/2015	M/S ANIL AGGARWAL HUF & ANR Vs. M/S INSTROMEDIX INDIA PRIVATE LIMITED & ANR	KANIKA AGNIHOTRI & VAIBHAV AGNIHOTRI
45	RFA 773/2017	BSES RAJDHANI POWER LTD Vs. CHANDRA PATI SHARMA	J SAGAR ASSOCIATES
46	RFA 920/2017	SANJAY GUPTA Vs. VINOD KUMAR GUPTA & ORS	TRISHA NAGPAL, SURI & CO

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47 RFA 937/2017	BPCL Vs. D.P DHALL (THR HIS LEGAL HEIRS)	ANIL KUMAR BATRA,ADITI GUPTA
48 RFA 938/2017 FOR 13.2.2025	ASHOK KUMAR Vs. SATISH GUPTA	MOHD ELAHI & MS DIMPAL ,AJAY MALVIA,ARUN KUMAR SHARMA,PANKAJ JAIN
49 RFA 947/2017	RAFIKAN BEGUM (DECEASED) THR LEGAL REPRESENTATIVES Vs. HAJI AHMAD SAEED	ASIM NAEEM,MOHD FAHAD ,RAGHAV ANTHWAL
50 RFA 344/2018	VIJAY KUMAR BHAN Vs. MANOJ KUMAR & ORS	SAMGEETA JAIN,DR. JAGDISH CHANDER VASHISTA
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52 RFA 470/2018 CM APPL. 23867/2018	SARTI DEVI (DECEASED) THR LRS Vs. RAJ SINGH & ORS	GEETIKA KAPUR,PRATEEK DHANDA,HEMANT CHAUDHRI ,PRAMOD KUMAR AHUJA,BEENASHAW N SONI,HEMANT CHAUDHRI
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54 RFA 659/2018----- CM APPL. 52907/2019 WITH RFA 697/2018	BALDEV RAJ MADAN (DEAD) THR LRS Vs. CHAMPAWATI MADAN & ORS	VIKRAM SINGH
55 RFA 697/2018 CM APPL. 34171/2018 CM APPL. 49495/2018 CM APPL. 55909/2024	LOVLEEN & ANR Vs. BALDEV RAJ MADAN (DEAD) THR LRS	PAYAL JAIN,VIKRAM SINGH DAHIYA
56 RFA 987/2016----- WITH RFA 659/2018	BALDEV RAJ MADAN THR LR Vs. LOVELEEN & ORS.	VIKRAM SINGH
57 RFA 739/2018 WITH RFA 396/2019	SANTOSH ANAND & ORS Vs. SHIV KUMAR & ORS	P K AGRWAL,BHARAT SANGAL,JYOTI MEHRA,SAGAR ROY
58 RFA 797/2018 CM APPL. 38422/2018	RAM MURTI DEVI & ANR Vs. ROOP LAL	VINOD KHANNA
59 RFA 830/2018 CM APPL. 40554/2018 CM APPL. 40555/2018	DAV COLLAGE MANAGING COMMITTEE Vs. RAMA SHARMA	LAKHOTIA & ASSOCIATES,ARATI MAHAIAN SHEDHA (DHCLSC) ,RAJEEV LOCHAN

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60 RFA 870/2018----- CM APPL. 12903/2022 WITH RFA 216/2019	PRAMOD KUMAR JAIN & ORS Vs. RAMAN KUMAR JUNEJA	VIOND TYAGI, VINOD TYAGI
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62 RFA 931/2018 CM APPL. 47758/2018	MANOJ KUMAR & ANR Vs. SHAKUNTLA & ANR	SS HAIDA, BHAGAT AHUJA, NIKHLESH VASHISHTH
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64 RFA 1021/2018----- CM APPL. 7742/2019 (CROSS OBJ.) WITH RFA 17/2019 	HARBANS LAL SIKKA Vs. JAGJIT KUMAR SIKKA & ORS	VIJAY K GUPTA, MANISH . VASHISHT, MEHUL GUPTA, INDER BIR SINGH
65 RFA 17/2019----- CM APPL. 7357/2019 (CROSS OBJ.) (DECEASED) THR LRS & ORS	HARBANS LAL SIKKA Vs. JAGJIT KUMAR SIKKA	VIJAY K GUPTA, MANISH VASHISHT, INDER BIR SINGH
66 RFA 128/2019 CM APPL. 6667/2019 CM APPL. 17536/2020 CM APPL. 8014/2021 CM APPL. 31022/2023	PADAM CHAND JAIN & ANR Vs. ARUN JAIN	A MAITRI, NIDHI MOHAN PARASHAR, NIDHI MOHAN PARASHAR
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69 RFA 242/2019	AJIT SARIN & ANR Vs. PUNJAB NATIONAL PARK	HARKIRAT SAWHNEY, HARPREET SINGH HORA
70 RFA 258/2019	KAMLESH DABAS & ORS	MOHIT CHAUDHARY, INSAAF

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75 RFA 873/2019 	BALDEV SINGH SEHGAL Vs. VED KUMARI (DECEASED) THR LRS	DR SARBJIT SHARMA, MURARI TIWARI
76 RFA 874/2019 	BALDEV SINGH SEHGAL Vs. SATYAWATI (DECEASED) THR LRS	DR SARBJIT SHARMA, MURARI TIWARI, RAJAT ANEJA
77 RFA 875/2019-----	BALDEV SINGH SEHGAL Vs. RAKESH MAKHIJA & ANR	DR SARBJIT SHARMA, MURARI TIWARI
78 RFA 925/2019 CM APPL. 46159/2019	HARBANS LAL Vs. SONIA KOHLI	SUBODH KUMAR, KANISHK AHUJA
79 RFA 1003/2019 CM APPL. 50426/2019 CM APPL. 54558/2019 (CROSS OBJ.)	RENU MATHUR & ORS Vs. RAMESH CHANDER GUPTA	MANU NAYAR & CO, SACHIN GUPTA & ASSOCIATES
80 RFA 1051/2019 CM APPL. 53353/2019	SHIVRAJ KRISHAN GUPTA Vs. CHANDRA KRISHAN GUPTA & ORS	SANDEEP MITTAL, KUBER GIRI, SANDEEP MITTAL

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7. CRL.A. 133/2013 STATE SANJAY LAO, RAJEEV CHHIBBER
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8. CRL.A. 200/2013 ROSHAN LAL PAWAN KUMAR BAHL
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Other Case filed against same P.S.-FIR No. : (CBI-AC-2-2004-A-0001)
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CRL.A. 176/2013 filed by JITENDER MOHAN NAYYAR @ NATINDER MOHAN NAYYAR (D. of Hearing : 06-02-2013)
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M.L. YADAV

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